

Office Notes, Office Memorandum, of
Coram, Appearances, Tribunal's Orders
of Directions and Registrar's Orders

Tribunal's Orders

10-5-88 (per: NBM)

Mr. C.S. Thakore, learned Advocate
for the applicant.

During the course of arguments,
after taking instructions from
the applicant, Mr. Thakore
requested for permission to
withdraw the application.
Accordingly permission is granted.
and the Application is disposed
of as withdrawn.

Order dt. 10.5.88 was
served on applicant
on dt. 11.1.88, Resp. No. 1 on
26.5.88, Resp. No. 2 on 26.5.88,

Resp. No. 3 on 24.5.88,
Resp. No. 4 on dt. nil and
to Resp. No. 5 on 21.5.88.

B 23/6/88 B 23/6

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